

**ORIGINAL IN HINDI**

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.5720  
TO BE ANSWERED ON 6<sup>TH</sup> APRIL, 2022**

**ITEMS SOLD THROUGH FPSS**

**†5720. SHRI GUMAN SINGH DAMOR:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the details of benefits provided under the Public Distribution System (PDS) to persons/families living below poverty line;**
- (b) whether the Government proposes to open Fair Price Shops (FPSs) in every village of the country and if so, the details thereof;**
- (c) whether it is proposed to sell pulses, edible oil, spices and other items of daily use as well as sell seeds and fertilizers used in agriculture through the FPSs and if so, the details thereof and if not, whether any policy is proposed to be formulated in this regard; and**
- (d) if so, the details in this regard?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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**(a): Targeted Public Distribution System (TPDS) is now governed as per the provisions of the National Food Security Act, 2013 (NFSA) which aims to provide food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity. Coverage under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households (PHH) to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage determined for the State/UT. The**

**Antyodaya Anna Yojana Households, which constitutes poorest of the poor, are entitled to receive 35 kg of foodgrains per household per month and households belonging to priority category are entitled to receive 5 kg of foodgrains per person per month at highly subsidized prices of Rs.3/2/1 per kg for rice/ wheat/ coarsegrains respectively. NFSA provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains under Targeted Public Distribution System (TPDS) @ Rs 1/2/3 per kg for coarsegrains/wheat/rice respectively. Coverage under the Act has been delinked from the poverty estimates. Therefore, there is no BPL category under NFSA.**

**(b): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments. The operational responsibility of Fair Price Shops including issuance of licenses and supervision of the functioning of Fair Price Shops (FPSs) etc., rest with the State Governments. As per provisions of TPDS (Control) Order, 2015, the State Governments are to ensure that the number of ration card holders attached to a Fair Price Shop are reasonable, the Fair Price Shop is so located that the consumer or ration card holder does not have to face difficulty to reach the Fair Price shop and that proper coverage is ensured in hilly, desert, tribal and such other areas difficult to access.**

**(c) & (d): Under the National Food Security Act (NFSA), only foodgrains, namely Rice, Wheat and Coarse grains are allocated to the States/UTs for distribution to around 80 Crore beneficiaries in the country at highly subsidised central issue prices, through the Targeted Public Distribution System (TPDS). As per the Clause 9(9) of the TPDS (Control) Order 2015, the State Governments can allow the sale of commodities other than the foodgrains through their Fair Price Shops (FPSs) to improve the viability of fair price shop operations.**

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